

**Annexure-6**

**Name of the corporate debtor:- Gourmet Renaissance Private Limited (in Liquidation)**

**Date of commencement of liquidation :- 13/08/2021 (Liquidation order dated 05/08/2021 was made available on NCLT Portal on 13/08/2021)**

**List of stakeholders as on: 26/01/2023**

**List of operational creditors (other than Workmen, Employees and Government Dues) (Amount in ₹)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Deepak Advertising & Marketing	OC1	23-03-19	1,391,774	1,391,774	Supply of services	0	NA	NA	0.30%	0	0	-	-	
2	Manish Malhotra HUF	OC2	23-03-19	1,068,750	1,068,750	Supply of services	0	NA	NA	0.23%	0	0	-	-	
3	Manish Malhotra	OC3	23-03-19	899,000	899,000	Supply of services	0	NA	NA	0.19%	0	0	-	-	
4	Roshan Textiles	OC4	23-03-19	2,633,040	2,633,040	Rent	0	NA	NA	0.56%	0	0	-	-	
5	Media Care Brand Solutions LLP	OC5	23-03-19	698,805	178,140	Supply of services	0	NA	NA	0.04%	0	0	520,665	-	Note 1
6	Myrongene Agri Biotech Pvt Ltd	OC 6	25-03-19	9,398,108	-	supply of goods	0	NA	NA		0	0	9,398,108	-	Note 2
7	Marigold Retail & Merchandising Pvt Ltd	OC 7	25-03-19	19,110,228	-	supply of goods	0	NA	NA		0	0	19,110,228	-	Note 2
8	IAPL Hospitality LLP	OC8	26-03-19	195,000	95,000	TDS deducted, not deposited	0	NA	NA	0.02%	0	0	100,000	-	Note 3
9	IAPL Hospitality LLP	OC9	26-03-19	7,550,086	7,410,086	Franchisee Agreement	0	NA	NA	1.58%	0	0	140,000	-	
10	Jyoti Agriculture	OC10	13-04-19	2,000,000	-	supply of goods	0	NA	NA		0	0	-	2,000,000	Note 4
11	Satish Vegetables	OC11	29-03-22	379,881	-	supply of goods	0	NA	NA		0	0	379,881	-	Note 5
	<b>Total</b>			<b>45,324,672</b>	<b>13,675,790</b>		<b>-</b>			<b>2.92%</b>	<b>-</b>	<b>-</b>	<b>29,648,882</b>	<b>2,000,000</b>	

Note 1 :- Bills not in the name of the corporate debtor not considered; interest also rejected

Note 2 :- Form B was received in word format and w/o sign during CIRP, no supporting documents, no claim received in Liquidation

Note 3: No documents in claim for supporting Rs. 100000 TDS

Note 4: Some clarifications are sought from IRP / RP

Note 5: Claim received beyond the time period provided in public announcement. Additionally, details not available in books of accounts